NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.37(ND)/2014 RT CP No.214/Chd/Hry/2017

In the matter of	:	
Shri Sundeep Dhir.		Petitioner.
	Versus.	
M/s Habitare H	otels & Resorts Pvt.Ltd. & Ors.	Respondents.
Present:	Mr.Krishna Kumar, Advocate with Ms.Vijayata Sharma and Ms.Srujana Suman Mund, Advocates for the petitioner. Mr.Nahush Jain, Advocate for the respondents.	
	To be listed along with CP No.36(I	ND)/2014, RT CP
No.196/Chd/Hr	y/2017, on 22.03.2018.	
		0.11
		Sd/-

January 19, 2018.

(Justice R.P.Nagrath) Member (Judicial)